## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2229 ANSWERED ON:06.08.2010 DEATHS DUE TO LACK OF HEALTHCARE FACILITIES Thakur Shri Anurag Singh

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether large number of people are dying due to lack of proper healthcare facilities in various parts of the country;
(b) if so, the facts in this regard, Statewise;
(c) whether the Government proposes to include health in the Concurrent List of the Constitution;
(d) if so, the details thereof; and

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) No.(b) Does not arise.(c) No.
- (d) Does not arise.

(e) if not, the reasons therefor?

(e) As per Seventh Schedule "Public health and sanitation; hospitals and dispensaries" figures in State List. Moreover, as per 73rd Constitutional Amendment subject of "Health and sanitation, including hospitals, primary health centres and dispensaries" stands transferred to local bodies.